

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2011 of 2014

Dated: 16th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

IN THE MATTER OF:-

Gail (India) Ltd.

Versus

.... Appellant (s)

Petroleum & Natural Gas Regulatory Board and Anr.

... Respondent (s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr.Adv,
Mr. Ankit Jain,
Ms. Iti Agarwal
Ms. Chitra Sharma

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents returnable on 21.11.14. Dasti Service is permitted. Registry is directed to number the Appeal.

Post the matter on **21.11.14 at 2:30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

j_s/V_g